

Shri Anil K. Chanda: If it were legally possible, I am sure the State Government would have taken possession of the land.

Shri Thimmatah: Since the inception of the scheme, may I know whether the Government has got any idea as to how many slums have actually been cleared out?

Mr. Speaker: In Bangalore? All over, I am not going to allow.

Shri Keshava: Is the Government aware of the fact that out of a population of ten lakhs, 1½ lakhs are living in the slums?

Shri Anil K. Chanda: According to the estimate of the Government, there are 93 slums in Bangalore and clearance of seven of these slums has been sanctioned.

Samadhi of Mahatma Gandhi

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7. { **Shri D. C. Sharma:**
Shri Pangarkar:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 33 on the 16th November, 1959 and state the progress made in the construction of the Samadhi of Mahatma Gandhi at Raj Ghat?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): Tenders for the work of pile foundations have been received and are under consideration.

Shri D. C. Sharma: What step is the Government taking to speed up the construction of the Samadhi which has been long over-due?

Shri Anil K. Chanda: It is a work of a monumental nature. The first phase alone will take about four years. We are doing everything possible to expedite the beginning of the work.

Shri Pangarkar: May I know whether it is a fact that several hair-cracks have appeared in the Samadhi of Mahatma Gandhi at Rajghat in Delhi and, if so, the steps

taken by the Government to remove them?

Shri Anil K. Chanda: At present there are no hair-cracks on the Samadhi.

Shri D. C. Sharma: How long will it take the Government to sanction the tender, what will be the time between the sanction of the tender and the commencement of construction and between commencement of the construction and completion?

Shri Anil K. Chanda: Tenders for the pile foundations have been received and scrutinised. I think the tenders would be sanctioned within the course of the next three or four days. The work can commence about two months after the contract has been signed. The first phase of the work is estimated to take about four years.

Bengal-Nagpur Cotton Mills, Rajnandgaon

*8. **Shri Vidya Charan Shukla:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 426 on the 24th November, 1959 and state:

(a) whether the Somani Committee appointed by Government to make an inquiry into the affairs of the Bengal-Nagpur Cotton Mills at Rajnandgaon in Madhya Pradesh has since submitted its report;

(b) if so, the salient features thereof;

(c) if the reply to part (a) be in the negative, the reasons for the delay; and

(d) the time by which the Report is expected to be submitted?

The Minister of Commerce (Shri Kanungo): (a) and (c). The report of the Committee is expected very shortly.

(b) and (d). Do not arise.

Shri Vidya Charan Shukla: What were the terms of reference of the Committee? Were any fresh terms